

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO:- 3228
ANSWERED ON-29/03/2023

Absence of teachers and vacancies in Government schools

3228# SHRI NEERAJ DANGI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has any details regarding absence and vacancies of teachers in Government schools, particularly in Rajasthan;
- (b) if so, the details thereof;
- (c) the number of teaching posts lying vacant in Government educational institutions and the efforts being made by Government to fill up vacant posts; and
- (d) the number of educational institutions in Rajasthan which have received financial benefits from Government under the New Education Policy?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c): Education is a subject in the concurrent list of the Constitution and a majority of the schools are under the administrative control of respective State Governments/Union Territory administrations. Recruitment of teachers, their service conditions including monitoring of absence and deployment come under the purview of the respective State Governments and Union Territory administrations. Further, recruitment is a continuous process and vacancies get generated due to a number of factors like retirement, resignation, increased requirement of teachers as a result of the enhanced students' strength. As per information furnished by the Government of Rajasthan, 'there are 94,619 posts of teachers in various categories vacant in the State of Rajasthan and the State Government is making regular efforts in filling up of these vacancies through direct recruitment as well as through Departmental Promotion Committees.'

The Ministry of Education, from time to time, through review meetings and advisories, requests the State and UT Governments for filling up vacant posts of teachers and their rational deployment. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.

(d): Financial assistance of the Central Government under the centrally sponsored schemes of Samagra Shiksha and PM-Poshan is disbursed to the State Governments as per the norms of these schemes and in terms of the instructions of the Ministry of Finance in this regard and not to individual educational institutions. In terms of proposals received from the Government of Rajasthan, a total number of 68,455 schools under various components of the Samagra Shiksha Scheme and a total number of 67,327 schools under the PM POSHAN Scheme have been approved for coverage in the year 2022-23.
